## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3761 ANSWERED ON:11.12.2009 REPORT ON BT BRINJAL Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any report on harmful effects of BT Brinjal on health;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

## **Answer**

## THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI DINESH TRIVEDI)

(a) to (c) Though section 22 of Food Safety and Standards Act, 2006 mandates Food Safety and Standards Authority of India (FSSAI) to regulate Genetically Modified foods, organic foods, functional foods, proprietary foods, etc., as on date the Ministry of Environment and Forests is regulating all the matters regarding Living Modified Organisms / Genetically Modified Organisms including Bt. Brinjal. The FSSAI has not received any report regarding harmful effects of Bt. Brinjal on health.